OFFICE OF THE ADDITIONAL COMMISSIONER (HR) DEPARTMENT OF TRADE & TAXES GOVERNMENT OF NCT OF DELHI VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI-110 002

No. 342-349

Dated: 5/2/2013

CIRCULAR

Considering the status of revenue collection and need to improve it substantially in order to meet the revenue target as fixed by Govt. of NCT of Delhi, all the officers and officials of this Department have to work beyond their normal duties. With only less than two months to go, we need to accelerate our efforts in right earnest.

Accordingly, it has been decided that henceforth all Saturdays will be working days and not holidays till 31.03.2013. All the officers as well as officials are informed that Department of Trade & Taxes will remain open on every Saturday as per official timings i.e. 9.30 AM to 6.00 PM for day to day office work. This may please be treated as most urgent. Non-compliance, if any, will be viewed seriously.

This issues with the approval of the competent authority.

W05/02/2113

(RAJESH KUMAR) Additional Commr.(HR)

No.342-349

Dated: 5/2/2013

- 1. PS to CVAT
- 2. All Special Commissioners
- 3. All Additional Commissioners
- 4. All Joint Commissioners
- 5. All VATOs/AVATOs
- 6. Accounts Officer
- 7. President, Bar Association, Trade & Taxes Department
- & AVATO (Systems) to upload the same on the website.

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(RAJESH KUMAR)
Additional Commr.(HR)

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